

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GATI INFRASTRUCTURE BHASMEY POWER PRIVATE LIMITED
UNDER CONSTRUCTION HYDRO POWER PLANT
AT RANGPO-RORTHANG ROAD, BHASMEY, SIKKIM

Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Gati Infrastructure Bhasmey Power Private Limited
2.	Address of the registered office	104/105, 4th Floor, Surya Towers Sardar Patel Road, Secunderabad, Hyderabad, Telangana, Andhra Pradesh - 500003
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Partly constructed Hydro Project at Rangpo-Rorthang Road, Bhasmey, East Sikkim - 737132
5.	Installed capacity of main products/ services	Proposed 62 MW Hydro Project.
6.	Quantity and value of main products/ services sold in last financial year	Project is stalled since 2016.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the	Details can be sought through email at: gatiinfra.ibc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought through email at: gatiinfra.ibc@gmail.com
10.	Last date for receipt of expression of interest	08.07.2023
11.	Date of issue of provisional list of prospective resolution applicants	18.07.2023
12.	Last date for submission of objections to provisional list	23.07.2023



13. Process email id to submit EOI

gatiinfra.abc@gmail.com



Anshul Gupta

Resolution Professional

IBBI/IPA-002/IP-N00310/2017-2018/10899

IBBI Reg. address: 410, 4th Floor,

Blue Rose Industrial Estate, Near Metro Mall,

Borivali East, Mumbai City, Maharashtra-400066

gatiinfra.abc@gmail.com , contactanshulgupta@gmail.com

Date: 22.06.2023

Place: Mumbai, Maharashtra